

NOTIFICATION

No. 58. /UHC/Admin.A/2007

Dated: April 27, 2007.

Smt. Neelam Ratra, Judicial Magistrate, Hardwar, is transferred and posted as Judicial Magistrate, Kashipur, Distt. Udham Singh Nagar, in the vacant Court U/s 11 (3) of the Code of Criminal Procedure, 1973.

No. 59. /UHC/Admin.A/2007

Dated: April 27, 2007.

Smt. Anjushree Juyal, Civil Judge (Jr.Div.), Roorkee, Distt. Hardwar, is transferred and posted as Civil Judge (Jr. Div.), Udham Singh Nagar, in the vacant Court.

No. 60. /UHC/Admin.A/2007

Dated: April 27, 2007.

Smt. Pritu Sharma, Civil Judge (Jr.Div.), Dehradun, is transferred and posted as Civil Judge (Jr. Div.), Almora, in the vacant Court.

No. 61. /UHC/Admin.A/2007

Dated: April 27, 2007.

Sri Sujit Kumar, Civil Judge (Jr.Div.), Rishikesh, Distt. Dehradun, is transferred and posted as Civil Judge (Jr. Div.), Karanprayag, Distt. Chamoli, vice Sri Mithilesh Jha.

No. 62. /UHC/Admin.A/2007

Dated: April 27, 2007.

Sri Naseem Ahmad, Civil Judge (Jr.Div.), Lansdowne, Distt. Pauri Garhwal, is transferred and posted as Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

No. 63. /UHC/Admin.A/2007

Dated: April 27, 2007.

Sri Mithilesh Jha, Civil Judge (Jr.Div.), Karanprayag, Distt. Chamoli, is transferred and posted as Civil Judge (Jr. Div.), Rishikesh, Distt. Dehradun, vice Sri Sujit Kumar.

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No. 64. /UHC/Admin.A/2007

Dated: April 27, 2007.

Sri Om Kumar, 1st Addl. Civil Judge (Jr.Div.), Kashipur, Distt. Udham Singh Nagar, is transferred and posted as Civil Judge (Jr. Div.), Lansdowne, Distt. Pauri Garhwal, vice Sri Naseem Ahmad.

By Order of the Court,

Sd/-
(V.K. Maheshwari)
Registrar General.